

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:588  
ANSWERED ON:15.03.2012  
PERSONS LIVING BELOW POVERTY LINE  
Chanabasappa Shri Udasi Shivkumar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) The number of persons getting benefits under various welfare schemes and the number of persons living Below Poverty Line among them, State-wise;
- (b) whether the Government intends to evolve a mechanism for allotment of exclusive Social Security Number to each database for proper identification and verification and also for making improvement in the targets set for these schemes; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a): The Ministry of Rural Development is implementing through State governments and UT Administrations the National Social Assistance Programme (NSAP) for welfare of Below Poverty Line (BPL) persons who fulfill the eligibility criteria as prescribed by the Government. At present, NSAP comprises of three pension schemes; namely (i) Indira Gandhi National Old Age Pensions Scheme (IGNOAPS), (ii) Indira Gandhi National Widow Pension Scheme (IGNWPS), (iii) Indira Gandhi National Disability Pension Scheme (IGNDPS). In addition, National Family Benefit Scheme (NFBS) and Annapurna are also being implemented. The number of beneficiaries covered at all India Level under IGNOAPS, IGNWPS and IGNDPS are 190.29 lakhs, 36.05 lakhs and 7.69 lakhs, respectively during the year 2011-12, as per the reports furnished by the State Governments and UT Administrations.

(b) & (c): The Ministry of Rural Development has no proposal at present to evolve a mechanism for allotment of Exclusive Social Security Number.